

1	2	3	4	5
WCL	1997-98	Nandgaon Incline	Spontaneous heating detected at initial stage sealed off and later recovered	Extinguished
		Ghugus OC	Old developed pillars are being extracted by mechanised OC. Some spontaneous heating occurs in the exposed galleries.	Dealt with by quenching and blanketing after which the coal is taken out.
	1998-99	Ballarpur 3&4UG	There was an instance of spontaneous heating which was detected at the initial stage the area has been sealed off.	The heating has died out and the area shall be recovered for de-pillaring
		Chanda Rayatwari UG	There was an instance of spontaneous heating which was detected at the initial stage the area has been sealed off.	The heating has died out and the area recovered and coal extraction re-started
		Ghugus OC	Old developed pillars are being extracted by mechanised OC. Some spontaneous heating occurs in the exposed galleries.	Dealt with by quenching and blanketing after which the coal is taken out.
		Bellora OC/Majri OC		
SECL	1997-98	Balgi Mine	Spontaneous heating detected in panel 5A on 7.4.97	Based on analysis results it is presumed that the heating has extinguished. Re-opening is being considered.
	1998-99		NIL	Not applicable.
MCL	1997-98	Hingir Rampur	Spontaneous heating in fallen coal of old working	Extinguished
	1998-99		NIL	Not applicable
NEC	1997-98		NIL	Not applicable
	1998-99	Ledo colliery	Spontaneous heating	Extinguished.

Amount Provided to the Bokaro Steel Plant

2572. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of STEEL AND MINES be pleased to state :

(a) the amount provided to the Bokaro steel plant under preferial development and other development schemes during each of the last three years, till date;

(b) the amount spent every year from the said allotted amount and the details of the development made; and

(c) the name of corporation for development of local areas under Bokaro steel plant?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) The details of fund allocated to Bokaro Steel Plant (BSL) under peripheral development and other schemes and the

amount spent on the development works during each of the last three years, till date, is as under :-

	(Rs. In lakhs)			
	1995-96	1996-97	1997-98	1998-99
Fund Allocated	170.00	190.00	160.00	115.00
Amount Spent	170.03	190.02	127.12	40.18
				(till 28.2.99)

DETAILS OF DEVELOPMENT WORKS

	1995-96	1996-97	1997-98	1998-99
	1	2	3	4
Construction of School Buildings	09 Nos	08 Nos	03 Nos	-
Rig Bore Hand Pumps	123 Nos	50 Nos	50 Nos	50 Nos

	1	2	3	4
Construction/Re-novation of Community/Irrigation Wells	04. Nos	22 Nos	03 Nos	-
Construction of Causeways	02 Nos	01 Nos	-	-
Construction/Re-pair of Road	24 Kms	40 Kms	20 Kms	7 Kms

(c) There is no corporation for development of local areas under BSL. However, development of local areas is looked after by Peripheral Development Section under Town Administration Department of BSL.

[English]

Assistance from Financial Institutions for Setting up of Industrial Projects

2573. SHRIMATI BHAVANA DEVARAJBHAI CHIKHALIA : Will the Minister of FINANCE be pleased to state :

(a) whether public sector financial institutions have provided advances to the private sector for setting up the industrial projects in Gujarat during the last three years;

(b) if so, the details thereof;

(c) whether terms and conditions have been fixed for the sanctioned loans and detailed manner for setting up the projects with the help of sanctioned loans;

(d) whether priority likely to be given for setting up these industries in the backward areas of Gujarat; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Yes, Sir. Industrial Development Bank of India (IDBI) has reported that all India Term Lending Institutions viz. ICICI, IDBI and IFCI have provided direct financial assistance to private sector industrial projects in Gujarat. Details of assistance sanctioned and disbursed by them during the last three years is as under :

(Rs. Crore)

Year	Institution	Assistance Sanctioned	Assistance Disbursed
1	2	3	4
1995-96	IDBI	2085	1456

	1	2	3	4
1996-97		ICICI	2239	1299
		IFCI	1925	622
1997-98		IDBI	2187	1523
		ICICI	3321	1893
		IFCI	881	1107
		IDBI	3120	2637
		ICICI	6072	4364
		IFCI	1180	1311

(c) A note on general terms and conditions laid by Financial Institutions (FIs) while financing industrial projects is given in enclosed statement.

(d) and (e) Institutions provide assistance to industrial projects after thorough appraisal of financial, technical, economic and management aspects of the projects and all viable projects are supported including projects located in tribal and backward areas.

Statement

General Terms and Conditions Laid by Financial Institutions while Financing Industrial Projects

- Each project is evaluated with regard to promoters' background, managerial competence, technical feasibility, financial soundness, commercial prospects, international competitiveness and economic justification.
- The promoters' background, track record, resourcefulness and expertise in implementation of similar projects are assessed.
- The past performance of the company is analysed based on its financial statements, viz. profit & loss account and balance sheet. Inter-firm comparisons are made. The risk relating to future financial projection is evaluated by considering, inter alia, the financial and profitability indicators for the projects and the level of competitiveness in both domestic and international markets.
- Project loans are normally repayable within a period of 5-10 years, including a moratorium period of 2-3 years.
- The loans are secured by a mortgage over the immovable properties of the borrowing units and a